¹[FORM B-3

[See Rule 17-B (1) and 17-B (10)]

This license is granted to M/s, address		
1	license number / date	
2	Name of Managing Proprietor or Manager of the firm with parentage.	
3	Date from which the permission takes effect	
4	Date on which the permission expires	
5	place of business with full address	
The provisions of the act, rules and bye-laws or any other amendments made		
from time to time shall be applicable to the above private licensee and bound to		
comply with it.		
Place		Licensing Authority,
Date:	Punjab State Agricultural Marketing Board.]	

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 $^{^{\}rm 1}$ Inserted vide Notification No. G.S.R.01/P.A. 23/1961/S.43/Amd (84)/2020 dated 8.1.2020